

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/254(CHE)/2021 IN IA/255(CHE)/2021 IN  
IA/71(CHE)/2021 IN IA/819/IB/2020 & IA/10/IB/2021  
IN

PETITION NUMBER : CP/1307/IB/2018

NAME OF THE PETITIONER : IDBI Bank Ltd

NAME OF THE RESPONDENTS : V. Venkata Sivakumar (Liquidator)  
M/s. The Jeypore Sugar Company Ltd & 3 Others

UNDER SECTION : Sec 60 (5) of IBC, 2016, rw Rule 11 of NCLT Rules, 2016

(39)

**[IA/254(CHE)/2021 IN IA/255(CHE)/2021 IN IA/71(CHE)/2021 IN  
IA/819/IB/2020 & IA/10/IB/2021 IN CP/1307/IB/2018]**

**ORDER**

Counsel for the Applicant is represented by Learned Sr. Counsel Mr. Arun Kathpalia. Learned CA V. Venkata Sivakumar for the Liquidator/Respondent is present.

This application IA/254(CHE)/2021 filed for urgent hearing stands **dismissed as infructuous** since IA/255(CHE)/2021 is listed for hearing today as Item No. 40.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

VS

-sd-

**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)